

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD**

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**(THIS THE 23<sup>TH</sup> DAY OF NOVEMBER, 2010)**

**HON'BLE DR.K.B.S. RAJAN, MEMBER (J)  
HON'BLE MR. S.N.SHUKLA, MEMBER (A)**

**Original Application No735 of 2006  
(U/S 19, Administrative Tribunal Act, 1985)**

Ashish Pandey, aged about 39 years, S/o Tarak Nath Pandey, R/o 7, Deen Dayal Nagar, Post Office Nawabganj, Kanpur - 208 002 - U.P., Presently posted as Lower Division Clerk (Leather Processing Section), Ordnance Equipment Factory, Phool Bagh, Kanpur .....

..... **Applicant**

Present for Applicant : Shri Shyamal Narayan, Advocate

**Vs.**

1. The Union of India through the Secretary, Ministry of Defence, New Delhi.
2. The Chairman/Director General, Ordnance Factory Board, 10-A, Shaheed Khudi Ram Bose Marg, Kolkata - 1 (West Bengal).
3. The General Manager, Ordnance Equipment Factory, Phool Bagh, Kanpur - 1.
4. The Additional General Manager (Administration and Personnel), Ordnance Equipment Factory, Phoolbagh Kanpur.
5. Shri Vinay Bhalla, Additional General Manager (Administration and Personnel), Ordnance Equipment Factory, Phoolbagh, Kanpur.

..... **Respondents**

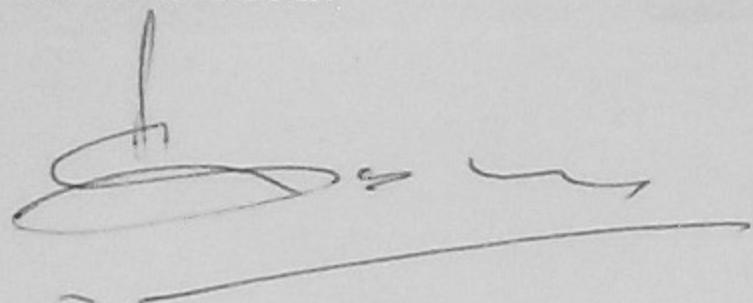
Present for Respondents : Shri Anupam Kumar, Advocate

***ORDER***

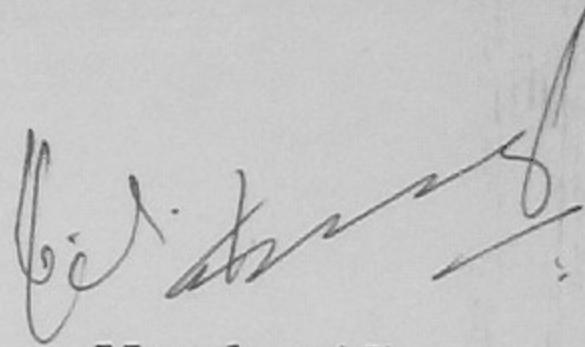
**(Delivered by Hon. Dr. K.B.S. Rajan, Member-J)**

Heard Shri S. Narain, learned counsel for the applicant and Shri Anupam Kumar, learned counsel for the respondents.

**2.** M. A. No. 4986/2010 is for withdrawal of O.A. No. 735/2006 with a further prayer that the respondents may be directed to comply the disciplinary proceedings within a period that may be calendared by the Tribunal. While the request for withdrawal is allowed in so far as the direction is concerned we can only express our hope that the disciplinary proceedings would be completed as expeditiously as possible, preferably within a period of three months. O.A. is closed.



**Member (A)**



**Member (J)**

/Shashi/